

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

3. CP/65(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: Arrel Herald Furtado
Vs
Registrar of Companies Mumbai

SECTION 441 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

None present on behalf of the Petitioner.

List this matter on **18.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)